

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/ (IB)/2017  
NAME OF THE PETITIONER(S) : PIDILITE INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : SARAWATHI UDYOG INDIA LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	V. Venkataswamy	Case for Request	
2.	A. N. Lakshmi	Counter for Admission	

**ORDER**

Counsel representing both the parties are present and stated that the matter has been settled between the parties and the entire amount claimed by the petitioner has been paid by the respondent. In this connection they have filed a joint memo of settlement, signed by both the parties, giving the details of the payments made by way of Demand Drafts and prayed to withdraw the company petition. The memo is taken on record. In view of the joint memo of compromise entered into by both the parties, the matter is closed as withdrawn.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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